

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4332
ANSWERED ON:21.08.2001
PENDING WATER SUPPLY SCHEMES OF MAHARASHTRA
RAMSHETH THAKUR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that Union Government are providing financial assistance for water supply schemes under the small towns having population of less than 20,000 under the Accelerated Urban Water Supply Programme;
- (b) if so, whether about 20 schemes are lying pending with the Union Government in respect of Maharashtra State;
- (c) if so, whether the Government of Maharashtra has requested the Union Government to make certain amendments in the norms for sanctioning the aforesaid schemes;
- (d) if so, the details thereof; and
- (e) the reaction of the Union Government thereto and the time by which these schemes are likely to be cleared?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): Yes, Sir.

(b): No, Sir.

(c)to(e): No, Sir. However, in July 1996, the then Hon`ble Chief Minister of Maharashtra had requested the Hon`ble Prime Minister to consider relaxation of the norms for providing water supply at the rate of 100 litres per capita per day instead of 70 litres per capita per day under the AUWSP. The Ministry of Urban Development & Poverty Alleviation had conveyed its inability to consider the request due to limited availability of Central funds under the Programme.